

## CENTRAL INFORMATION COMMISSION

No. CIC/OK/C/2006/00060

Dated, the 18<sup>th</sup> September, 2006

Name of the Appellant : Shri Ajaya Mishra  
Orissa Gana Prishad  
At/PO Kudiary, Jatni  
Khurda, Bhubaneswar - 752050

Name of the Public Authority : East Coast Railway, Orissa.

### **DECISION**

In the first hearing of the case on 2<sup>nd</sup> August, 2006 the Central Information Commission had directed the Respondents i.e. CPIO, East Coast Railway, Khurda Road, to provide the entire file relating to construction of ground water tank and swimming pool at the Khurda Road for inspection and supply of copies of the relevant documents free of cost to the Appellant. The Commission also issued show-cause notice to the CPIO under Section 20(1) of the RTI Act, 2005. The next hearing was scheduled on 30<sup>th</sup> August, 2006.

2. The bench of Dr. O.P. Kejariwal heard the matter, while the CPIO, Shri M.S. Ray came to Delhi, Shri Ajay Mishra of the Orissa Gana Parishad, Jatni presented his case through video conferencing arranged by the NIC at Bhubaneswar.

3. The Appellant informed the Commission that the Respondents had shown all the relative papers/documents and given him copies he desired on 14<sup>th</sup> August, 2006 at the office of the Senior Divisional Engineer (Coordination), East Coast Railway, Khurda Road. However, the Respondents had not produced any sanction order for the conversion of the proposed ground water tank into a swimming pool at Khurda Road. The CPIO replied that no such papers could be traced. The Commission, therefore, directed that Shri Nitish Mahapatra, Divisional Railway Manager, Khurda Road Station be addressed and his views obtained on the issue of sanction for converting into a swimming pool when the project was sanctioned a ground water facility. He should also indicate the expenditure head under

which an additional amount of Rs.25 lakhs was provided within one month of the issue of this order. The Commission also went through the reply given by the CPIO about the delay in supply of information and found it reasonable and satisfactory. The Commission also noted the CPIO's assertion that the RTI setup at Khurda Road had been reorganized and reconstituted with more focus and awareness about the provisions of law. The Commission decided not to pursue the issue of penalty further.

4. The Commission ordered accordingly.

Sd/-  
(O.P. Kejariwal)  
Information Commissioner

Authenticated true copy:

Sd/-  
(L.C. Singhi)  
Additional Registrar

Cc:

1. Shri Ajaya Mishra, Orissa Gana Prishad , At/PO Kudiary, Jatni, Khurda, Bhubaneswar - 752 050
2. Shri M.S.N. Ray, Addl. Divisional Railway Manager, Khurda Road Division, East Coast Railway, Jatni - 752 050.
3. Officer Incharge, NIC.
4. Press E Group, CIC.